

CCP. No-140/02

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OA No-806/02

10-09-2002

Hon. Maj Gen K.K. Sivarama, A.M.

Hon. Mr. H.K. Bhatnagar, J.M.

Sri K. P. Singh brief holder of Sri S.C. Madhyam counsel for the applicant submits that the present application has become ⁱⁿinfructuous ^{and} O.A. No-806/02 has already been dismissed. The contempt application ~~was~~ is dismissed as ⁱⁿinfructuous.

Sri A. Sthalika ⁱⁿappeared ⁱⁿon behalf of the respondents.


J.M.


A.M.

